

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOKSABHA
UNSTARRED QUESTION No. 293

TO BE ANSWERED ON MONDAY, FEBRUARY 2, 2026/MAGHA 13, 1947(SAKA)

RELEASE OF GRANTS DUE TO TELANGANA

293. Shri Chamala Kiran Kumar Reddy:

Shri Eatala Rajender:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether there is any outstanding issue for release of grants due to the State of Telangana under section 94 (2) of AP Reorganisation Act, 2014, if so, the details thereof;
- (b) whether it is fact that the Union Government has released Rs. 2700 crores at the rate of Rs. 450 crore per year for the FY 2015-19, 2020-21 and 2024-25 to the said State and a balance amount of Rs. 1800 crore is yet to be released for FY 2019-20, 2021-22 and 2023-24, if so, the details thereof and the reasons for the delay;
- (c) whether the Union Government has received any request from the State Government of Telangana to expedite the release of the balance amount of Rs. 1800 crores; and
- (d) if so, the time by which the said amount is likely to be released?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) No.

(b) to (d): It was decided to release a total amount of Rs 2700 crores to State of Telangana in six instalments of Rs 450 crores each, under section 94(2) of the Andhra Pradesh Reorganization Act (APRA), 2014. The entire amount has been released to State of Telangana.
